

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 72/441/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017**

Name of the Company: Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act: Section 441 r/w 134(3) and 135 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	CS Shreyansh Jain	PCS.	Applicant	
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2.

ORDER

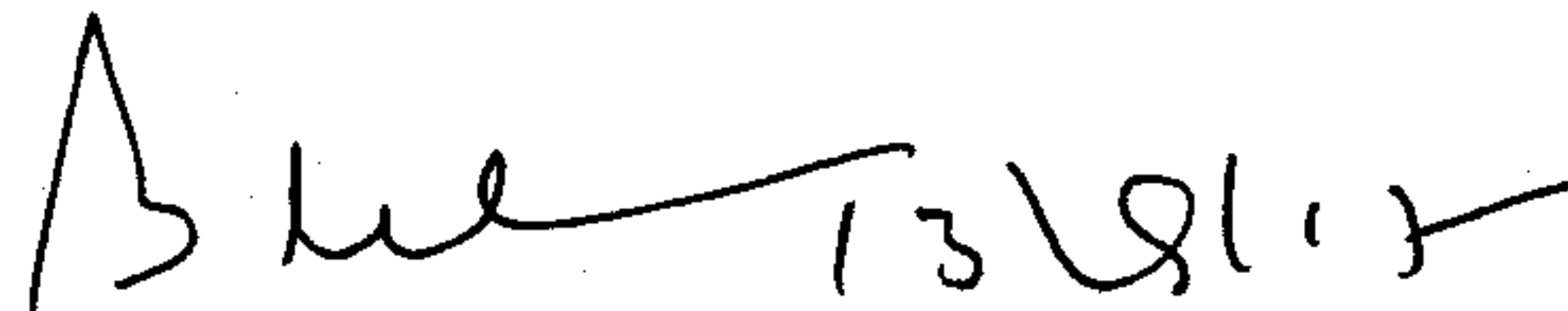
Learned PCS Mr. Shreyansh Jain present for Petitioner. None present for ROC.

Notice served on ROC by speed post.

None appeared for ROC in spite of notice.

Heard arguments of learned PCS for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of September, 2017.